

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3710  
ANSWERED ON:04.09.2012  
COMPLAINTS RECEIVED BY BCCC  
Venugopal Shri P.

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Broadcasting Content Complaints Council (BCCC) has approved issuance of advisories to all member channels of the Indian Broadcasting Foundation on some issues;
- (b) if so, the details thereof;
- (c) whether the BCCC has received several complaints relating to the telecast of film award functions and shows and found that many of the shows feature vulgarity and objectionable material/speech; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (b) Broadcasting Content Complaints Council (BCCC) has informed that they have issued four advisories to all member channels of Indian Broadcasting Foundation (IBF) as per details given below:-

- (i) Advisory dated 19.07.2012 on Depiction of Animals/wildlife in Television Programme.
- (ii) Advisory dated 19.07.2012 on Award Functions.
- (iii) Advisory dated 19.07.2012 on Participation of Children in TV Reality Shows.
- (iv) Advisory dated 24.01.2012 on Portrayal of Women in TV Programme.

(c) & (d) Broadcasting Content Complaints Council (BCCC) has informed that they have received complaints regarding the telecast of film award functions and shows and found some of them objectionable. As informed by BCCC, the details of complaints received by them are following:

- (i) Complaint dated 22.01.2012 & 04.02.2012 by Shri Devji Patel, Hon'ble MP, Lok Sabha regarding '18th Annual Colors Awards' on Colors Channel .
- (ii) Complaint dated 19.02.2012 by Shri Abhishek Agarwal against 'Idea Film fare Award' on Sony channel.
- (iii) Complaint dated 15.04.2012 by Shri Rajesh Janey against 'Femina Miss India' (award show) on Sony Channel.

Ministry has an effective system in place to monitor the content telecast on private TV Channels. There is no pre-censorship of the programmes telecast on TV Channels. However, all TV Channels are required to adhere to the Programme and Advertising Codes prescribed under Cable Television (Networks) Regulation Act, 1995 and Rules frames thereunder. Ministry has set up an Electronic Media Monitoring Centre (EMMC), which is a subordinate office of the Ministry, to monitor the violations of Programme and Advertising Codes by TV Channels.

Further, as a part of self-regulatory complaints redressal mechanism, Indian Broadcasting Foundation (IBF), which is a representative body of non-news & current affairs TV channels, has set up Broadcasting Content Complaints Council (BCCC) to examine the complaints about television programmes. Similarly, News Broadcasters Association (NBA) - a representative body of news and current affairs channels - has set up News Broadcasting Standards Authority (NBSA). Complaints can be sent directly to BCCC and NBSA about the television programmes for appropriate action by them.